

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

**Item No. 301
CP No. 85/241(1)-242(1)/JPR/2019
Under Section 241(1)-242(1) of
Companies Act, 2013**

In the matter of:

M/s Mewar Hi Tech Engineering Ltd. & Anr.

...Petitioners

Versus

Udaipur Chamber of Commerce and Industry Udaipur & Ors.

...Respondents

Due to paucity of time, the matter could not be taken up. Post the matter to
11.11.2022.



Sd-

**(Prabhu Dayal Sewda)
Court Officer**

September 29, 2022